

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017**

**APPEAL NO. 270 OF 2017 & IA NO. 477 OF 2017**

**APPEAL NO. 272 OF 2017 & IA NO. 481 OF 2017**

**APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017**

**APPEAL NO. 275 OF 2017 & IA NO. 483 OF 2017**

**APPEAL NO. 276 OF 2017 & IA NO. 479 OF 2017**

**AND**

**APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017**

**Dated: 15<sup>th</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017**

**Birla Corporation Ltd. .... Appellant(s)**  
**Vs.**  
**Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**APPEAL NO. 270 OF 2017 & IA NO. 477 OF 2017**

**RSWM Limited .... Appellant(s)**  
**Vs.**  
**Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta

Ms. Himanshi Andley for R-2

**APPEAL NO. 272 OF 2017 & IA NO. 481 OF 2017**

**Ultratech Cement Limited (Unit-Aditya Cement Works)** .... **Appellant(s)**  
**Vs.**  
**Rajasthan Renewable Energy Corpn. Ltd. & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017**

**Mangalam Cement Limited** .... **Appellant(s)**  
**Vs.**  
**Rajasthan Renewable Energy Corpn. Ltd. & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**APPEAL NO. 275 OF 2017 & IA NO. 483 OF 2017**

**Suzuki Spinners (Unit-II), (A Unit of Suzuki Textiles Ltd. & Ors.)** .... **Appellant(s)**  
**Vs.**  
**Rajasthan Renewable Energy Corpn. Ltd. & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**APPEAL NO. 276 OF 2017 & IA NO. 479 OF 2017**

**J.K. Tyre & Industries Ltd.** .... **Appellant(s)**

**Vs.**  
**Rajasthan Renewable Energy Corpn. Ltd. & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**APPEAL NO. 277 OF 2017 & IA NO. 432 OF 2017**

**Ultratech Cement Limited** .... **Appellant(s)**

**Vs.**

**Rajasthan Renewable Energy Corpn. Ltd. & Anr.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**ORDER**

List these matters for hearing on **04.02.2020.**

**(Ravindra Kumar Verma)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*mk/pk*